

SECTION 35AC OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON - NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - NANA PALKAR SMRUTI SAMITI, RUGNA SEVA SADAN, MUMBAI

NOTIFICATION NO.178/2015 [F.NO.V.27015/2/2015-SO (NAT.COM)]/SO 1965(E), DATED 20-7-2015

Whereas by notification of the Government of India, in the Ministry of Finance (Department of Revenue) number S.O. 2545 (E) dated 6th October, 2009, issued under sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 6, "Nana Palkar Smruti Samiti project for medical patients, Mumbai" by "Nana Palkar Smruti Samiti, Rugna Seva Sadan, 158 Rugna Seva Sadan Marg, Dr. Ambedkar Road, Parel, Mumbai 400012", as an eligible project or Scheme for a period of three years beginning with financial year 2009-10 and which was extended further *vide* notification S.O. No. 1079(E) dated 14th May, 2012 for a period of three years beginning with the financial year 2012-13;

And whereas the said project or Scheme is likely to extend beyond six years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or Scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or Scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), (a) hereby notifies the Scheme or project "Nana Palkar Smruti Samiti project for medical patients, Mumbai" which is being carried out by "Nana Palkar Smruti Samiti, Rugna Seva Sadan, 158 Rugna Seva Sadan Marg, Dr. Ambedkar Road, Parel, Mumbai 400012", without any change in the approved cost of Rs. 9.71 crore, as an eligible project or Scheme for a further period of three years commencing with the financial year 2015-16 *i.e.* 2015-16, 2016-17 and 2017-18.

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